

detention under the Conservation of Foreign Exchange and Prevention of Smuggling Activities Act, 1974, if considered necessary.

Insurance of Government Buildings

3545. SHRI N. DENNIS: Will the Minister of FINANCE be pleased to state:

(a) the total number of buildings owned by Union Government in Delhi and at other places, State-wise;

(b) the number of buildings insured; and

(c) the reasons for not insuring all of them?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) and (b). The information is not centrally maintained and is, therefore, not available. Collection of this information will involve considerable time and labour.

(c) Government property whether movable or immovable is generally not insured, because the expenditure for compensation in any eventuality involving Government property is borne by the public exchequer either directly by the Government or indirectly through any rationalised insurance company.

Medical Facilities for Tea Garden Workers

3546. SHRI ABDUL HAMID: Will the Minister of COMMERCE be pleased to state:

(a) whether specialised treatment facilities for T.B., Cancer, leprosy, eye diseases etc. are available for tea garden workers and their dependents in Tea Garden hospitals of Assam;

(b) if so, whether Government have sanctioned any grant to Tea-Board for tea-garden hospital during the last three years;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): (a) to (d). Under the plantation Labour Act, 1951, which is administered by the State Govt. and implemented by the Tea Estates, free medical aid to the tea plantation workers and their families are provided by the owners of Tea Estates. Tea Board has however, reserved 5 beds in Kurseong Sanatorium-Darjeeling, 32 beds in Ramalingam Sanatorium, Coimbatore and 4 beds in the T.B. Sanatorium Coonoor for T.B. Patients for Tea Plantation workers and their dependents.

Assistance to Educational Institutions by Tea Board in Assam

3547. SHRI ABDUL HAMID: Will the Minister of COMMERCE be pleased to state:

(a) whether any assistance was given by the Tea Board for construction of educational institutions in Assam in the last three years;

(b) if so, broad features thereof; and

(c) if not, whether his Ministry has given any instructions to the Tea Board in this regard and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): (a) to (c). Yes, Sir. During the last three years, Tea Board has given the following assistance to the educational institutions in Assam for construction of buildings etc.